

**Testing of Ayurvedic Drugs**

3726. SHRI R.S. GAVAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have decided to fund State Governments for setting up laboratories for testing Ayurvedic drugs;
- (b) if so, the details thereof;
- (c) whether any proposal from State Government for financial assistance for this purpose is pending;
- (d) if so, the details thereof; and
- (e) the time by which the proposal will be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) to (e) There is a proposal to evolve a scheme for extending assistance to State Government for strengthening of their Laboratories. Necessary approval of the concerned Ministries etc. is yet to be obtained.

**Suspension of Medical Superintendent of AIIMS**

†3727. PROF. RAM GOPAL YADAV:  
SHRI RAMA SHANKER KAUSHIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any enquiry has been conducted regarding the suspension of medical Superintendent of All India Institute of Medical Sciences, who was caught by anti-corruption branch during June, 1998;
- (b) if so, what is the enquiry report and the recommendation or remark made by enquiry officer about medical Superintendent;
- (c) whether the said medical Superintendent, has been reinstated on the same post after cancelling his suspension; and
- (d) if so, on what basis and on whose order?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) to (d) On 20th July, 1998

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†Original Notice of the Question was received in Hindi.